

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.01.2024

**ORDER NO. 07 of 2024**

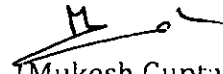
Hon'ble President is pleased to partially modify the roster order no. 221 of 2023 for **CESTAT, Hyderabad** from **15.01.2024** to **19.01.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 15.01.2024 to 19.01.2024	Mr. R. Muralidhar, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/ Hon'ble Member, CESTAT, Kolkata/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Hyderabad /Bar Association/O/o Commissioner (AR)/Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

F.No. 01(03)/Roster/CESTAT/2024  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 04.01.2024

**ORDER NO. 09 of 2024**

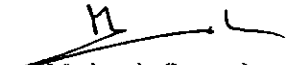
Hon'ble President is pleased to partially modify the roster order no. 213 of 2023 for **CESTAT, New Delhi** from **08.01.2024** to **12.01.2024** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 08.01.2024 to 12.01.2024	Mr. Ashok Jindal, Hon'ble Member (Judicial)	Single Member Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar